

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 62 of 2013 &**  
**IA Nos. 99 & 109 of 2013**

**Dated : 19<sup>th</sup> March, 2013**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. V.J. Talwar, Technical Member**

**PTC India Ltd. .... Appellant (s)**

**Versus**

**Gujarat Electricity Regulatory Commission ...Respondent (s)**  
**& Anr.**

Counsel for the Appellant(s): Mr. Amit Kapur  
Mr. Vishal Anand  
Mr. Rajiv Bhardwaj  
Mr. Ravi Krishna  
Mr. Varun Pathak

Counsel for the Respondent(s): Mr. M.G. Ramachandran  
Ms. Swapna Seshadri  
Ms. Swagatika Sahoo for R.2

**ORDER**

Admit. Issue notice in the Appeal as well as in I.A. Nos. 109 & 99 of 2013. Mr. M.G. Ramachandran takes notice on behalf of Respondent No.2. Notice to be issued to the other Respondents. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the I.A.Nos. 109 & 99 of 2013 for hearing on  
**01.04.2013.**

Post the main matter for hearing on **25.04.2013**. In the meantime, reply be filed by the Respondents on or before 10.04.2013 after serving copy on the other side. Thereafter, Rejoinder, if any, be filed after serving copy on the other side.

**(V.J. Talwar)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam )**  
**Chairperson**

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